

By E-Mail, Speed Post, Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Charaideo

Dated Guwahati, the June, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJCHA/2022/692 dated 14.06.2022

Sir,

With reference to the above, I am directed to inform you that, Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge & Asstt. Sessions Judge, Charaideo, Sonari has been allowed to avail LTC for the current block period of 2018-2021 (by way of carry forward) to visit Pangong Lake situated in the Union Territory, Ladakh along with his wife Smti Paramita Bhattacharjee and daughter Smti Triparna Bhattacharjee by availing LTC (subject to granting leave by the appropriate authority i.e. the District & Sessions Judge, Charaideo), by the shortest possible route, as per existing Rules.

Dr. Bhattacharjee may be informed accordingly.

Yours faithfully

sd/

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/4582 - 4585 /A, dated 20/6/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge & Asstt. Sessions Judge, Charaideo for information with reference to his letter CJM/CHA/1311/2022 dated. 13.06.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

sd/
REGISTRAR (VIGILANCE)